

26th February, 1976 with the International Development Association for a credit of \$ 200 million for import of raw materials, components and spares for selected priority industries, both in the private and public sectors, registered with the Directorate General of Technical Development

The credit carries no interest but only a service charge of 3/4 of 1 per cent per annum and is repayable in 50 years with a grace period of 10 years

(c) So far 11 IDA Credits totalling to US \$ 817 million and one World Bank loan for \$100 million have been extended by the World Bank Group to India during the current financial year

Appointment of a separate Development Commissioner for Handloom Industry

444 SARDAR SWARAN SINGH SOKHI Will the Minister of COMMERCE be pleased to state

(a) whether a separate Development Commissioner for Handloom Industry has been appointed,

(b) if so, the functions of the Commissioner, and

(c) protections given by him to weavers?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) (a) Yes Sir

(b) and (c) The Development Commissioner for Handlooms will pay exclusive attention to the handloom sector particularly for its revitalisation and development with a view to benefiting the handloom weaver and enabling him to compete more effectively in the market

Schemes of development have to be implemented by the State Governments and the Centre along with financial institutions. The Development Commissioner will serve as a focal point for ensuring the required coordination.

Recruitment Body for Appointments in Public Sector Undertakings

445 SHRI R R SINGH DEO Will the Minister of FINANCE be pleased to state

(a) whether Government propose to set up a centralised recruitment agency for Public Sector Undertakings,

(b) if so, main features of the proposal, and

(c) when is it likely to be finalised?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) (a) to (c): Under the new managerial personnel policy for Public Sector the Government have constituted a Public Enterprises Selection Board (PESB) with the responsibility for selecting persons for appointment as Chairman—both part time and full time— and Managing Directors for all Public Sector Enterprises owned or managed by the Central Government other than those in the field of insurance and banking. In the case of all full time Executive/Functional Directors the administrative Ministry will constitute Selection Committees which will have a representative from the PESB. The powers to make appointments to all posts below Board level have been delegated to the Boards of the Enterprises. However, in the selection of third level posts i.e. General Managers the Secretary of the PESB would also be involved in the selection procedures. For all posts below the Board level, the enterprises may wherever necessary, obtain suitable names from the Data Bank maintained by the Secretariat of PESB in the Bureau of Public Enterprises and consider them along with other applicants and internal candidates

Thus a centralised recruitment system operates in respect of selection of incumbents of Top Posts at the Board level in the various public enterprises. With regard to the posts below the